



A volunteer expressing his views during IRC's workshop at JU on Friday.

IRCS organizes workshop in collaboration with JU

Excelsior Correspondent
JAMMU, Mar 4: Indian Red Cross Society, Jammu & Kashmir State Branch, today organized a 1-Day workshop on YABC (Youth as Agents of Behavioural Change), a flagship initiative of IRCS in collaboration with the Department of Student Welfare, University of Jammu. The workshop witnessed participation of more than 80 students from various departments of the University.

Hitesh, Sidharth transferred to Governor's Secretariat

Excelsior Correspondent
JAMMU, Mar 4: Hitesh Gupta, SOMM and Sidharth Dhaman, Under Secretary, Relief and Rehabilitation Department, have been transferred and posted as Deputy Secretary and Under Secretary, respectively, in the Governor's Secretariat.

Migrants warn agitation against non availability of ration

Excelsior Correspondent
JAMMU, Mar 4: Victims migrant (bunk) have expressed concern over the non availability of ration in Jammu and other camps and warned agitation in case the ration and grain was not supplied by tomorrow at night camp.

The Welfare Committee (WVC) held its meeting today wanted to stage a protest demonstration in case ration was not supplied at ration ghats of Jammu for tomorrow. They said it is the callousness of the Government that there is no ration, and sugar available at ration ghats at Jammu on the holy festival of Maha Shivratri. They said that this is for the first time that no ration was made available on the holy festival of Maha Shivratri. The meeting was chaired by Vijay Kant and C.L. Paulita. A.K. Kaul, Rajesh Kumar and Vinod Kant also attended it. Immediate relief holiday for Jammu and other camps and non camp facilities was demanded to hold agitation in case ration was not supplied by tomorrow in all camps and non camp facilities of migrants. Paulita has written an appeal to Governor N.M. Mohan in this regard.

Vodafone India to celebrate 'Pledge for Parity' during International Women's Week

Excelsior Correspondent
JAMMU, Mar 4: Vodafone India will celebrate the International Women's Day with a week-long celebration from March 7, 2016 to acknowledge and appreciate the vital role of women and their contribution in the organization and society at large.

PUBLIC NOTICE

Justice (Retd.) R. M. Lodha Committee (In The Matter of PACL Ltd.)

In compliance with the order dated February 02, 2016 passed by the Hon'ble Supreme Court of India in Civil Appeal No.13394/2015 titled as PACL Ltd. versus Securities and Exchange Board of India and other connected matters, a Committee under the chairmanship of Justice R. M. Lodha, Former Chief Justice of India, has been constituted for disposing of the lands purchased by the Company viz. PACL Ltd., so that the sale proceeds can be paid to customers. The said Committee will be known as "Justice (Retd.) R. M. Lodha Committee (In the matter of PACL Ltd.)".

- The customers of PACL Ltd. are hereby advised: (i) Not to part with and/or share records/documents of their investments in the schemes of PACL Ltd. with PACL Ltd. or any other person, till further intimation in this regard by the Committee; and (ii) Not to make any new investment or any payment towards instalments or otherwise to PACL Ltd. or its officers/agents etc.

The General Public is also hereby notified that as the above Committee has been entrusted with the task of selling the lands/properties of PACL Ltd., therefore, dealing(s) of any kind with respect to the lands/properties of PACL Ltd., by or with any person/other than the Committee shall be liable to appropriate action under the above referred order of the Hon'ble Supreme Court of India.

Nodal Officer-cum- Secretary
Email- nodalofficerpacl@sebi.gov.in

Court passes strictures against IO

Two get 2 yrs RI for making obscene video

Excelsior Correspondent
JAMMU, Mar 4: Principal Sessions Judge Umthampur, Rakesh Sagar Jain today awarded two years rigorous imprisonment and fine of Rs 25000 to two persons, who were involved in making obscene video.

A complainant Chankar Singh filed a report in police station Ramnagar in the effect that his daughter was married 7 years ago to Mangal Singh resident of Puala, Jhelum District. Out of this wedlock, three children were born. On September 13, 2013, he received a telephone message that Lakshmi Devi had died due to drowning.

However, after her last rites, the complainant heard that Lakshmi Devi has not died accidentally but was conspired against her death. He also heard that someone had made an obscene video of his daughter and for this reason her death has taken place.

During the course of investigation, it came to fore that on July 18, 2013 the deceased met one Kaka Ram at village Thil and when they were about to mingle in a sexual act the accused persons namely Kiran Kumar son of Vishva Nath and Manohar Lal, son of Mankhan Ram, both the residents of Ramnagar came on spot and took obscene video of Kaka Ram and deceased.

Therefore, accused Kiran Kumar, was called deceased occasionally on her telephone. On 12.09.2013, deceased telephonically informed Kaka Ram that the obscene video made by the accused has been broadcasted.

Gujjars still deprived of full benefits of ST status; Haqia

Excelsior Correspondent
JAMMU, Mar 4: Shri Shambhu Haqia Poonchi a senior Gujjar leader of the State has urged the State Government to give full benefits of ST status to Gujjars and Bakewels of the State.

In a statement issued here today he said though ST status to the community in the State was granted in April 1991 but after passing 23 years, it has not been implemented in letter and spirit. The community is still lagging in various spheres of life and is far behind that others.

JMC seals building

Excelsior Correspondent
JAMMU, Mar 4: Jammu Municipal Corporation (JMC) sealed a building in residential area at Gumbli Nagar, which was being used for commercial purpose.

A spot official spokesperson in the attendance of Municipal Corp. Commissioner, JMC and under the supervision of RS Jammu's Joint Commissioner (Acting), the Enforcement Staff led by the Enforcement Officer JMC sealed the premises at 47 CMC Gandhi Nagar, Jammu where a construction work was opened in violation of the status quo order of the High Court and also in violation of the land use of the area.

The sealing operation has been conducted with the assistance of teams from Police Station Gandhi Nagar and District Police Lines, Jammu.

Political leaders condole demise of Sangma

demise of Sangma

Excelsior Correspondent
JAMMU, Mar 4: Political leaders condole the demise of veteran politician and former Speaker Lok Sabha, Purno Agia Singh.

Leader of Opposition in Rajya Sabha, Ghulam Nabi Azad condole the sudden death of P. Sangma. "My thoughts and prayers are with the family and his young daughter Agatha", said Azad.

Expressing grief and shock over the sad demise of veteran politician, Ghulam Nabi Azad said that his death has created a vacuum which cannot be filled so easily.

"I was a highly learned and committed political leader of the country who worked in different capacities-Union Minister, Chief Minister Meghalaya and Speaker Lok Sabha", said Azad. Azad prayed for the eternal peace to the departed soul.

KETC launches executive body for eco-conservation

Excelsior Correspondent
SRINAGAR, Mar 4: In a bid to boost eco-conservation at the tourist spots in Kashmir valley, the Kashmir Eco Tourism Club (KETC) today formally constituted its executive body with prominent businessmen and social activist Sheikh Asrar as its Chairman.

One killed in road mishap

Excelsior Correspondent
SAMBHA, Mar 4: One pedestrian was killed after he was knocked in death by a speeding super fast bus bearing registration number JK0815-5185 at Jammu -Pathankot National Highway this evening near Samba.

The Dru Bahmani Police has registered a case under relevant sections of the law, seized the bus and arrested the driver. The dead body has been shifted to GMC Jammu by police for postmortem and it will be handed over to the family after autopsy tomorrow.

BORDER ROADS ORGANISATION NOTICE INVITING TENDERS (NATIONAL COMPETITIVE BIDDING)

1. The Chief Engineer Project Beacon invites tender on single stage-two bid system (T-bid & Q-bid) from the eligible contractors for the following works :-

| Sr | Description of work | Contract value | Date of award |
|----|--|----------------|---------------|
| 1 | REPAIRING CONTRACT FOR REPAIRING ROAD WORKS BETWEEN KM 000 TO 10 KM FROM PULAN ROAD, SANGMA, JAMMU & KASHMIR STATE | Rs 472.28 | 31/03/2016 |
| 2 | CONSTRUCTION OF ROAD FROM PULAN ROAD TO PULAN ROAD, SANGMA, JAMMU & KASHMIR STATE | Rs 90 | 31/03/2016 |
| 3 | CONSTRUCTION OF ROAD FROM PULAN ROAD TO PULAN ROAD, SANGMA, JAMMU & KASHMIR STATE | Rs 472.28 | 31/03/2016 |

Note: Full notice of tender, any change in above details, tender document (including eligibility criteria) and other details may be obtained from Central Public Procurement portal <https://procure.gov.in/procure/app>. Bids shall be submitted online only at CPPP website. <https://procure.gov.in/procure/app>. For any queries please contact on telephone 0194-2300237, 0194-2300888 Fax: 0194-2300137 dapp 37102/11/0577/1516

SHIVRATRI FESTIVAL

JAMVANT GUFA (PEER KHOH)

6th - 8th March, 2016

INVOKE BLESSINGS OF LORD SHIVA.....
CELEBRATE SHIVRATRI AT CAVE SHRINE PEER KHOH.....

DIRECTORATE OF TOURISM, JAMMU

SHIVRATRI FESTIVAL

SHIVKHORI, RANSOO, REASI

6th - 8th March, 2016

INVOKE BLESSINGS OF LORD SHIVA.....
CELEBRATE SHIVRATRI AT CAVE SHRINE SHIVKHORI.....

SPECIAL ATTRACTIONS
CULTURAL PROGRAMMES
DEPARTMENTAL EXHIBITION
TRADITIONAL DANGAL

DIRECTORATE OF TOURISM, JAMMU

बाँबी खन्ना के हत्यारोंपियों की ओर नमन हत्याकांड की सुई

जान विहार मिश्र, तख्तक

एस्टोएक ने रिजल होटल संवत्सल रक्षा संकर उर्फ बाँबी खन्ना की हत्या में तीन आरोपियों को गिरफ्तार किया है, उनके गोरे नमन हत्याकांड में विपुलखंड पुलिस कारभारी दिनों से लगी थी। हालांकि उन्मुखीकरण को उदासीनता के कारण अग्रेजी तौर पर अदालत एस्टोएक के हत्ये बच गए।

उत्तराखण्ड नमन हत्याकांड की तफ़्तीस के दौरान पुलिस को नमन के एक करीबी मित्र के (55) के संसंध बाँबी खन्ना हत्याकांड में गिरफ्तार आरोपियों से मिले थे। पुलिस ने बहालस को भी संसंध के तार सुट्टे सेम के तार पुलिस को नमन के एक करीबी मित्र के (55) के संसंध बाँबी खन्ना हत्याकांड में गिरफ्तार आरोपियों से मिले थे। पुलिस ने बहालस को भी संसंध के तार सुट्टे सेम के तार पुलिस को नमन के एक करीबी मित्र के (55) के संसंध बाँबी खन्ना हत्याकांड में गिरफ्तार आरोपियों से मिले थे।

पुलिस निरीक्षण के तार सुट्टे सेम के तार पुलिस को नमन के एक करीबी मित्र के (55) के संसंध बाँबी खन्ना हत्याकांड में गिरफ्तार आरोपियों से मिले थे। पुलिस ने बहालस को भी संसंध के तार सुट्टे सेम के तार पुलिस को नमन के एक करीबी मित्र के (55) के संसंध बाँबी खन्ना हत्याकांड में गिरफ्तार आरोपियों से मिले थे।

सुपारी किलर के पैसे मांगने पर मिली दिशा

क्या भूले, तख्तक: यलनधी के बहुचर्चित दिव्य कांटेडिटर के ग्राहक प्रदाताक एक बाँबी खन्ना हत्याकांड के तारे हत्ये में पाया नहीं उद पाता आर एक सुपारी किलर ने हत्याकांड के सुपारीक नैमिष विवेकी से पैसे न मांगे होते। एपु नमन के इस सुपारी किलर ने हत्याकांड के सुपारीक नैमिष विवेकी से पैसे न मांगे होते। एपु नमन के इस सुपारी किलर ने हत्याकांड के सुपारीक नैमिष विवेकी से पैसे न मांगे होते।

एपु ने बाँबी खन्ना की हत्या के पछपाए पर बाद कांटेडिटर नैमिष से संपर्क किया। पूरा बताते हैं कि नैमिष ने पहले तो अनपेक्षित बदलाई संपर्क नमन एपु से पुलिस से पैसे कोसने की भूमिका दी थी पुलिस ने उसे पैसे लाना कहे थे। एपु लाना कहे थे। एपु लाना कहे थे। एपु लाना कहे थे।

हत्याकांड के तारे हत्ये में पाया नहीं उद पाता आर एक सुपारी किलर ने हत्याकांड के सुपारीक नैमिष विवेकी से पैसे न मांगे होते। एपु नमन के इस सुपारी किलर ने हत्याकांड के सुपारीक नैमिष विवेकी से पैसे न मांगे होते।

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सरगना समेत छह शातिर चोर गिरफ्तार

जगमग संवाददाता, तख्तक: सरादरगना पुलिस ने गुजरात पर शातिर चोरों को गिरफ्तार किया है।

जगमग संवाददाता, तख्तक: सरादरगना पुलिस ने गुजरात पर शातिर चोरों को गिरफ्तार किया है। जगमग संवाददाता, तख्तक: सरादरगना पुलिस ने गुजरात पर शातिर चोरों को गिरफ्तार किया है।

जानकीपुरम से ठेकेदार का अपहरण

भूदत संसंधाल को पांच लाख रुपये लेने सुबाह निकला था रायवरेकी

जगमग संवाददाता, तख्तक: जानकीपुरम से ठेकेदार का अपहरण हुआ है। ठेकेदार को पांच लाख रुपये लेने सुबाह निकला था रायवरेकी।

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परिवहन विभाग के आरआइ के घर डाइक

काम न आया साहस

बदमाशों ने परिवार को बंधक बनाकर पीटा, आरआइ को भी हत्या लक्ष्य बना

जगमग संवाददाता, तख्तक: परिवहन विभाग के आरआइ के घर डाइक हुआ है। बदमाशों ने परिवार को बंधक बनाकर पीटा, आरआइ को भी हत्या लक्ष्य बना।

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मनोवैज्ञानिकों ने की आरोपियों से पूछताछ

छात्रा हत्याकांड

जगमग संवाददाता, तख्तक: मनोवैज्ञानिकों ने आरोपियों से पूछताछ की। छात्रा हत्याकांड में आरोपियों से पूछताछ की।

जगमग संवाददाता, तख्तक: मनोवैज्ञानिकों ने आरोपियों से पूछताछ की। छात्रा हत्याकांड में आरोपियों से पूछताछ की।

वाहन होगा स्वाना

वाहन मिलने सेक प्रतिक्रिया के पिछेनुसार

जगमग संवाददाता, तख्तक: वाहन मिलने सेक प्रतिक्रिया के पिछेनुसार। वाहन मिलने सेक प्रतिक्रिया के पिछेनुसार।

जगमग संवाददाता, तख्तक: वाहन मिलने सेक प्रतिक्रिया के पिछेनुसार। वाहन मिलने सेक प्रतिक्रिया के पिछेनुसार।

शवों पर हक को लेकर टकराए परिजन

पोस्टमार्टम हाउस के बाहर

जगमग संवाददाता, तख्तक: शवों पर हक को लेकर टकराए परिजन। पोस्टमार्टम हाउस के बाहर।

जगमग संवाददाता, तख्तक: शवों पर हक को लेकर टकराए परिजन। पोस्टमार्टम हाउस के बाहर।

सार्वजनिक सूचना

जस्टिस (अवकाश प्राप्त) श्री आर.ए. लोदा कमेटी

जस्टिस (अवकाश प्राप्त) श्री आर.ए. लोदा कमेटी। जस्टिस (अवकाश प्राप्त) श्री आर.ए. लोदा कमेटी।

जस्टिस (अवकाश प्राप्त) श्री आर.ए. लोदा कमेटी। जस्टिस (अवकाश प्राप्त) श्री आर.ए. लोदा कमेटी।

सुडील मेरी बेटी के लिए
तिसरे बदाए पीडियो का आलुविशवास जगाए

तमंचा के जोर पर मांगते रहे चाबी

जगमग संवाददाता, तख्तक: तमंचा के जोर पर मांगते रहे चाबी।

जगमग संवाददाता, तख्तक: तमंचा के जोर पर मांगते रहे चाबी। तमंचा के जोर पर मांगते रहे चाबी।

जगमग संवाददाता, तख्तक: तमंचा के जोर पर मांगते रहे चाबी। तमंचा के जोर पर मांगते रहे चाबी।

नौरडा

नवीन जोडसा आओरिफिक विकास प्राधिकरण

नवीन जोडसा आओरिफिक विकास प्राधिकरण। नवीन जोडसा आओरिफिक विकास प्राधिकरण।

रत्नस आयुर्वेदिक समाधान

रत्नस आयुर्वेदिक समाधान। रत्नस आयुर्वेदिक समाधान।

सुडील मेरी बेटी के लिए

सुडील मेरी बेटी के लिए। सुडील मेरी बेटी के लिए।

Sudol
सुडील मेरी बेटी के लिए
तिसरे बदाए पीडियो का आलुविशवास जगाए